

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 11.04.2016 TO 29.04.2016

DIVISION BENCHES

1.	<p align="center"><b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice S. Chandrashekar (Monday &amp; Tuesday) (Wednesday)</b></p> <p align="center"><b>(Thursday)</b></p> <p align="center"><b>(Friday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(1<sup>st</sup> Half)</b></p> <p align="center"><b>(2<sup>nd</sup> Half)</b></p> <p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p>	<p>LPA (2015 onwards): - <b>Orders &amp; Admission.</b></p> <p>W.P.(PIL):- <b>Orders.</b></p> <p>W.P.(PIL) fresh cases :- <b>Orders</b></p> <p><b>LPA (old):- Hearing</b> and actual date fixed cases by Bench.</p> <p>Writ(DB),C.Rev.,CMP(2015onwards), Cont.(Cv.), Cont.(Appl.), Company Appeal, F.A. (2015 onwards): - <b>Orders, Admission, Hearing &amp;Assigned matters.</b> F.A. (old):- Hearing</p>
2.	<p align="center"><b>Hon'ble Mr. Justice Pradip Kumar Mohanty &amp; Hon'ble Mr. Justice Anant Bijay Singh (Monday to Thursday)</b></p> <p align="center"><b>(Friday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p>	<p>Cr. Appeal (D.B.), Acq. Appeal (D.B.). W.P.(Cr.) (Habeas Corpus), Cont.(Cr.), Acq. Appeal (D.B.): - <b>Orders, Admission, Hearing.</b></p> <p>Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b></p> <p>Writ (DB):- CAT matters, Cases related to Judicial Officers,: - <b>Orders, Admission, Hearing &amp; Assigned matters.</b></p>
3.	<p align="center"><b>Hon'ble Mr. Justice D. N. Patel &amp; Hon'ble Mr. Justice Ananda Sen (Monday to Wednesday)</b></p> <p align="center"><b>(Thursday)</b></p>	<p align="center"><b>(Whole Day)</b></p> <p align="center"><b>(Whole Day)</b></p>	<p>LPA(up to 2014), LPA arising out of WPC, WPT, T.A., Tax matters, Vires &amp; Validity of Acts relating to Writs, Company Appeal, A.C.(D.B.), F.A. (Family Court Matter) (up to 2014):- <b>Orders, Admission &amp; Hearing.</b></p> <p>LPA(up to 2014), LPA arising out of WPC, WPT, T.A., Tax matters, Vires &amp; Validity of Acts relating to Writs, Company Appeal, A.C.(D.B.), F.A. (Family Court Matter) (up to 2014):- <b>Orders, Admission, Hearing &amp; Assigned matters.</b></p>
4.	<p align="center"><b>Hon'ble Mr. Justice D. N. Upadhyay &amp; Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)</b></p>	<p align="center"><b>(Whole day)</b></p>	<p>Cr. Appeal (D.B.) custody matters (10 years and above):- <b>Hearing.</b></p>

**SINGLE BENCHES**

1	<b>Hon'ble The Chief Justice (Friday)</b>		I.A(s) in Cr. D.B. (Tied matters) Civil, Criminal, Cont.(C) & Assigned matters.
2	<b>Hon'ble Mr. Justice D. N. Patel (Friday)</b>	<b>(Whole day)</b>	Arbitration matters, Cont. (Cvl.), C.M.P, and Company matters:- <b>Orders, Admission &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
3	<b>Hon'ble Mr. Justice Prashant Kumar (Monday)</b>  <b>(Tuesday)</b>  <b>(Wednesday)</b>  <b>(Thursday)</b>  <b>(Friday)</b>	<b>(Whole day)</b>  <b>(1<sup>st</sup> half)</b>  <b>(2<sup>nd</sup> half)</b>  <b>(Whole day)</b>  <b>(Whole day)</b>  <b>(1<sup>st</sup> half)</b>  <b>(2<sup>nd</sup> half)</b>	Criminal Writ matters:- <b>Fresh Filing, Orders, Admissions, Hearing &amp; Stay matters.</b>  Criminal Writ matters:- <b>Fresh Filing, Orders, Admissions, Hearing &amp; Stay matters</b>  Writ Petition(S) (up to 2014):- <b>Fresh Filing</b>  Writ Petition(S) (up to 2014):- <b>Fresh Filing.</b>  W.P.(C) grouping -Electricity, Work Contract, Tender :- <b>Orders, Fresh Filing, Admission &amp; Hearing</b>  W.P.(C) grouping -Electricity, Work Contract, Tender :- <b>Orders, Fresh Filing, Admission &amp; Hearing</b>  Cont. (C). , <b>Tied-up &amp; Assigned matters:- Order, Admission &amp; Hearing</b>
4	<b>Hon'ble Mr. Justice H. C. Mishra (Monday to Thursday)</b>  <b>(Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>	B.A. matters:- <b>Orders &amp; Admission.</b>  B.A. matters:- <b>Orders &amp; Admission as well as Tied-up &amp; Assigned matters.</b>
5	<b>Hon'ble Mr. Justice D. N. Upadhyay (Friday)</b>	<b>(Whole day)</b>	<b>Cont.(C)., Tied-up &amp; Assigned matters.:- Orders, Admission &amp; Hearing.</b>
6	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Monday &amp; Tuesday)</b>  <b>(Wednesday &amp; Thursday)</b>  <b>(Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>  <b>(1<sup>st</sup> half)</b>  <b>(2<sup>nd</sup> half)</b>	Writ Petition (Civil) & Writ Petition (Labour) as well as Writ arising out of suit matters. :- <b>Fresh filing.</b>  Writ Petition (Civil) & Writ Petition (Labour) as well as Writ arising out of suit matters:- <b>Orders, Admission.</b>  Writ Petition (Civil) & Writ Petition (Labour) as well as Writ arising out of suit matters:- <b>Hearing, Tied up and Assigned matters.</b>  Cont.(C):- <b>Orders &amp; Admission.</b>
7	<b>Hon'ble Mr. Justice S. Chandrashekar</b>		<b>Cont.(C).:- Orders &amp; Admission as well as Tied-up &amp; Assigned matters.</b>

8	Hon'ble Mr. Justice Amitav K. Gupta (Monday & Tuesday)	(Whole day)	M.A., C.M.P., Tr. Pet.(Cv.), S.C.L.P.: - <b>Orders, Admission &amp; Hearing.</b>
	(Wednesday)	(Whole day)	F.A., C.R., A.C.(SB):- <b>Orders, Admission &amp; Hearing.</b>
	(Thursday & Friday)	(Whole day)	S.A., Cont.(C):- <b>Orders, Admission &amp; Hearing as well as Tied-up &amp; Assigned matters.</b>
9	Hon'ble Mr. Justice Pramath Patnaik (Monday to Thursday)	(Whole day)	Writ Petition (S) grouping(Dismisal, Punishment, Retirement Benefit cum Pension):- <b>Fresh Filing, Orders &amp; Admission.</b>
	(Friday)	(Whole day)	W.P.S grouping (Dismisal, Punishment, Retirement Benefit cum Pension):- <b>Admission, Hearing Cont.(C):- Orders &amp; Admission as well as Tied-up &amp; Assigned matters.</b>
10	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Friday)	(1 <sup>st</sup> half)	A.B. A. :- <b>Orders &amp; Admission.</b>
	(Monday & Tuesday)	(2 <sup>nd</sup> half)	Writ Petition (S) (2015 onwards):- <b>Fresh Filing only.</b>
	(Wednesday)	(2 <sup>nd</sup> half)	Writ Petition (Service matters):- <b>Orders, Admissions &amp; Hearing.</b>
	(Thursday)	(2 <sup>nd</sup> half)	Cr. M. P., Tr. Pet.(Cr.):- <b>Fresh Filing Only.</b>
	(Friday)	(2 <sup>nd</sup> half)	Cr. M. P., Tr. Pet.(Cr.):- <b>Orders, Admissions &amp; Hearing as well as Tied up &amp; Assigned matters.</b>
11	Hon'ble Mr. Justice Ravi Nath Verma (Monday & Tuesday)	(Whole day)	Cr. Rev.:- <b>Fresh Filing,</b>
	(Wednesday & Thursday)	(Whole day)	Cr. Rev.:- <b>Orders, Admission, Hearing &amp; Stay matters.</b>
	(Friday)	(1 <sup>st</sup> half)	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. :- <b>Orders, Admission &amp; Hearing,</b>
		(2 <sup>nd</sup> half)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. matters: - <b>Order, Admission &amp; Hearing as well as Tied up &amp; assigned matters.</b>
12	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(Whole day)	Cr. Appeal (S.J):- <b>Hearing, Cont.(C):- Orders &amp; Adm. as well as Tied up &amp; assigned matters.</b>
13	Hon'ble Mr. Justice Ananda Sen (Friday)	(Whole day)	Cr. Rev.(old):- <b>Stay matters.</b>
14	Hon'ble Mr. Justice Anant Bijay Singh		Cr. Appeal (S.J):- <b>Hearing.</b>

- NOTE:** - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
2. LISTING OF C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
3. ALL MOTIONS WITH REGARD TO B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE H. C. MISHRA** IN COURT NO.12.
4. ALL MOTIONS WITH REGARD TO A. B .A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY** IN COURT NO.7.